

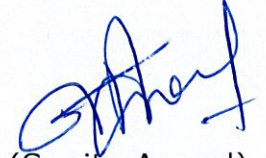
F. No. J-18/71/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 12th January, 2024

ORDER

The President is pleased to accept the resignation of **Shri M.R. Balakrishna**, Central Government Counsel engaged for the High Court of Karnataka (PB) at Bengaluru, from the date of this order.

2. Consequently, the name of Shri M.R. Balakrishna, Advocate, appearing against serial number 128 of List 'A' of this Department's Order No. J- 11017/3/2021-Judicial. dated 14.06.2021, **stands omitted**.
3. Hindi version of this order will follow.



(Sunita Anand)

Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Kuloor Arvind Kamath, Addl. SGI, High Court of Karnataka.
5. The Registrar, High Court of Karnataka at Bengaluru.
6. The In-charge, Branch Secretariat Bengaluru.
7. Shri M.R. Balakrishna, Advocate.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



12.01.2024

(Kumar Gaurva)
Section Officer (Judicial)
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Email: judicial-dla@nic.in